

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.5- IA/691(AHM) 2024 in
IA(Plan)/2(AHM) 2024
In
CP(IB) 249 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

Westin Resins & Polymers Pvt Ltd
V/s
Balaji Fiber Reinforce Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 30/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Ashish Shah, Liquidator
For the Respondent :

ORDER

IA/691(AHM) 2024 in IA(Plan)/2(AHM) 2024

This is an application filed by the liquidator to take on record the List of Stakeholders and Report Constitution of Stakeholders Consultation Committee under Regulation 31(2) and 31A(1) of the IBBI (Liquidation Process) Regulation 2016. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, **IA/691(AHM) 2024** stands disposed off.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)